## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA** 

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

February 1, 2019

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

## **Auction of State Government Securities**

The following State Governments have offered to sell following securities by way of auction for an aggregate amount of ₹ 22,600 Cr. (Face Value).

Sr. No.	State	Amount to be raised (₹ Cr)	Tenure (Yrs)	Type of Auction
1.	Andhra Pradesh	1000	9	Yield
2.		1500	12	Yield
3.	Assam	1000	10	Yield
4.	Bihar	2000	10	Yield
5.	Chhattisgarh	1000	6	Yield
6.	Goa	200	10	Yield
7.	Gujarat *	1000	10	Yield
8.	Jammu & Kashmir	800	10	Yield
9.	Jharkhand	1000	10	Yield
10.	Karnataka	2000	10	Yield
11.	Kerala	1000	10	Yield
12.	Madhya	1000	Re-issue	Price (Re-issue of
	Pradesh			08.37% MP SDL 2028
				issued on December 05,
				2018)
13.	Manipur	200	10	Yield
14.	Punjab	1000	10	Yield
15.	Rajasthan	1500	10	Yield
16.	Tamil Nadu *	1200	Re-issue	Price (Re-issue of
				08.08% TN SDL 2028
				issued on December 26,
				2018)
17.	Tripura	200	10	Yield
18.	Uttar Pradesh	3000	10	Yield
19.	West Bengal	2000	20	Yield
* Outland	Total	22600		(af (a # 200 a a a a b

<sup>\*</sup> Gujarat and Tamil Nadu will have an option to retain additional amount of up to ₹ 300 cr each

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 05**, **2019 (Tuesday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the Scheme for Non-competitive Bidding Facility (available on RBI website).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 05, 2019 (Tuesday)**. The non-competitive bids should be submitted between 10.30 A.M. and 11.30 A.M. and the competitive bids should be submitted between 10.30 A.M. and 12.00 noon.

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (email; Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (https://www.rbi.org.in/Scripts/BS ViewForms.aspx) before the auction timing ends. In case of technical difficulties, Core Banking Operations Team should be contacted (email; Phone no: 022-27595414, 022-27595666). For other auction related difficulties, IDMD auction team can be contacted (email: Phone no: 022-22702431, 022-22705125).

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at different prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹ 10,000.00 and multiples of ₹ 10,000.00 thereafter.

The results of the auction will be announced on **February 05**, **2019** (**Tuesday**) and payment by successful bidders will be made during banking hours on **February 06**, **2019** (**Wednesday**) at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. Interest will be paid half yearly on **August 06** and **February 06** of each year till maturity for the new securities. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

Press Release: 2018-2019/1822 Assistant Manager